

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 151
(IB)-319(PB)/2020

IN THE MATTER OF:

Surinder Kumar Jain & Ors.	Petitioners/Applicant
v.		
M/s. Orris Infrastructure Pvt Ltd.	Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016
Order delivered on 14.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-	Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Kashsih Sareen Ms. Aditi Sharma, Mr. Sourav Sharma, Advs.
For the respondent:	Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar, Mr. Vineet Kumar, Advs.

ORDER

For order see, CP No. (IB)-1580(PB)/2018.

14.02.2020
Aarti_Makker